

Sixteenth Loksabha

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Title: Need for new railway line in five districts of Orissa

SHRI NAGENDRA KUMAR PRADHAN (SAMBALPUR): Madam, Odisha Government has taken a decision because we are having five districts where there is not an inch of railway line. That is why, our hon. Chief Minister Shri Naveen Patnaik has taken a decision to have Railways. Therefore, he is offering total land cost of that railway line and fifty per cent of the construction work will be borne by the State Government. The stamp duty and other things will be exempted. But unfortunately, even though this Jeypore - Nabarangpur new line, budget allocation was there, construction has not yet been started.

Another thing is there. Our Chief Minister has agreed for the same conditions for this Puri – Konark Railway Line. Even though sanction is there, from the State Government, MoU has not been sanctioned by the Government of India.

Regarding the Rajdhani Express, which is scheduled to run in February from Bhubaneswar to Delhi via Sambalpur, unfortunately, all the MPs of this House and hon. Chief Minister has written a letter to the Railway Minister to run this train for three days.

HON. SPEAKER: You are combining Railway and Coal. Only one matter has to be raised.

SHRI NAGENDRA KUMAR PRADHAN : Madam, only one day has been sanctioned to run this train. Therefore, through you, Madam, I request the hon. Minister to sanction this train for at least three days.

HON. SPEAKER: Shri Rabindra Kumar Jena, Dr. Kulmani Samal and *m05 Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Nagendra Kumar Pradhan.